

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/2653/2020**

This the 12th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mahatama Singh, Age 37 years, S/o Sh. Joginder Pal, R/o H. No. 1/1, Shant Nagar, Old Janipur, Jammu and one another.

.....Applicant

(Advocate:- Mr. Abhinav Sharma-**Not Present**)

**Versus**

1. State of J&K through Commissioner/Secretary to J&K Govt., Health and Medical Education Department, Civil Secretariat, Srinagar and 2 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[ORAL]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed dates i.e. 30.12.2020 and 28.04.2021 also, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 12.05.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*